

OFFICE OF THE DISTRICT & SESSIONS JUDGE, BIKANER

ORDER

S.No. Estt/2020/0.N.4/05

Dated: 03.01.2020

Consequent upon permotion of Ministrial staff for the post of Reader Grade I and Sarishtedar Grade I vide office order No. Estt./2019/413 Dated 18-12-2019, transfers/posting of following employees are hereby made as under:-

S.No	Name of the employee Sarva Sh/Ms	From	To	Vice Sarva Sh/Ms/Smt.
1	Sh. Mohd. Sadiq Shekh	Reader Grade-II Additional Chief Judicial Magistrate No.4, Bikaner	Reader Grade-I Additional Sessions Judge (Prevention of woman atrocities cases) Bikaner	Vacant
2	Sh. Kunjlal Vyas,	Sarishtedar Grade-II Additional Chief Judicial Magistrate (Railway) Bikaner	Sarishtedar Grade-I Additional District & Sessions Judge No.2, Bikaner	Vacant
3	Sh. Devratan Vyas	Reader Grade II Additional Chief Judicial Magistrate No.1 Bikaner (Presently working in the court of Additional District and Sessions Judge No.3, Bikaner Under the work management by office order No.Estt./2019/218 dated 24-07-19 is hereby withdrawn	Reader Grade I Additional District & Sessions Judge No.3, Bikaner	Sh. Ramesh meel,
4	Sh. Gauri Shankar Ratava	Sarishtedar Grade II Sessions Judge, ACD Cases, Bikaner	Reader Grade I Spl. Judge, POCSO & Comm. for POCR Act, Bikaner	Vaccant
5	Sh. Abhay Asthana	Reader Grade II Additional Chief Magistrate No.2, Bikaner	Office Assistant, District & Sessions court, Bikaner	Sh. Ashwani Ranga,

6	Sh. Nand Kishor Vyas	Reader Grade II Additional Chief Judicial Magistrate No.4, Bikaner	Reader Grade I Sessions Judge, ACD Cases, Bikaner	Vacant
---	----------------------	--	---	--------

Note:-

1. The above mentioned employees are directed to handover charge of their present post and joined their new assignment within 3 days from the date of order, thereafter shall join duty as per order positively.
2. Presiding officer's of concerned court are directed to ensure compliance of the order and also to send compliance report to this office.

—Sd—
District & Sessions Judge,
Bikaner

S.No. Estt/2019/ 126

Dated: 03.01.2020

Copy forwarded to the following for information and necessary action:

1. Sessions Judge, ACD Cases, Bikaner
2. Spl. Judge, POCSO & Comm. for POCHR Act, Bikaner
3. Additional District & Sessions Judge No.2, Bikaner
4. Additional District and Sessions Judge No.3, Bikaner
5. Additional Sessions Judge (Prevention of woman atrocities cases) Bikaner
6. Additional Chief Judicial Magistrate No.1 Bikaner
7. Additional Chief Magistrate No.2, Bikaner
8. Additional Chief Judicial Magistrate No.4, Bikaner
9. Additional Chief Judicial Magistrate (Railway) Bikaner
10. Account Section, DJ Court, Bikaner
11. System Officer with the direction to upload on website
12. Sh. Mohd. Sadiq Shekh /Sh. Kunjlal Vyas/Sh. Devratan Vyas/Sh. Gauri Shankar Ratava/Sh. Abhay Asthana/Sh. Nand Kishor Vyas/Sh. Ashvani Kumar Ranga.
13. Guard File

—Sd—
District & Sessions Judge,
Bikaner